



ABOUT THE PROGRAM

This project will showcase the Constitutions of the United States and India, underscoring democratic guarantees of a citizen's right to life, freedom, property and speech in our societies. The project envisions a series of open debates and deliberations on comparative Constitutional Law in English for students between the ages 18 and 25 years across South India.



OBJECTIVES OF THE PROGRAM

To build and expand knowledge on the democratic foundations of the U.S. and India.

To enable students and general public to appreciate the nuances, commonalities, and differences between the U.S. and Indian Constitutional Law.

Enable students and the general public to question and appreciate how Constitutional Law can uphold democratic values.

STRUCTURE OF THE COMPETITION BRACKET 16 METHODOLOGY

Round 1 :

*Four-minute speech contest. At the end of this, sixteen participants will progress to the next round.

Round 2 :

*Four-minute speech by Participant A drawing upon perspectives from both the U.S. and Indian Constitutions.

*Four-minute speech by Participant B drawing upon perspectives from both the U.S. and Indian Constitutions.

At the end of this, eight participants will qualify for the next round.

Round 3 :

*Four-minute speech by Participant A

*One-minute rebuttal by Participant B

*Four-minute speech by Participant B

*One-minute rebuttal by Participant A

*Question(s) from the judges (one minute per participant)

At the end of the third round, four participants will proceed to the finals that will be held in Chennai.

STAND A CHANCE TO
WIN A **MACBOOK PRO**



CRITERIA FOR JUDGING

- * Logic
- * Persuasiveness
- * Content | Body Language/Tone/Presentation
- * Style
- * U.S.–India comparative context

RESOURCES PROVIDED TO PARTICIPANTS

To aid the participant's preparation, YouTube videos will be made available on the following topics:

- * History of the U.S. Constitution
- * First Amendment
- * Judicial Review/Due Process

In addition, a list of online materials, books and DVDs available at the American Center, Chennai and select law review materials will be provided to the participant.



DATES OF THE COMPETITIONS

S.NO	DATE	VENUE
1	Friday, July 26	The National University of Advanced Legal Studies, Kochi
2	Friday, August 2	The National Law School of India University (NLSIU), Bengaluru
3	Friday, August 9	The Tamil Nadu National Law University, Tiruchirappalli
4	Monday, August 19	The Tamil Nadu Dr. Ambedkar Law University, Chennai
5	Saturday, September 14	Loyola College, Chennai (Final Debate)

CONTACT

National University of Advanced Legal Studies, Kochi
Dr. Mini. S | Email : mini.s@nuals.ac.in

National Law School of India University, Bengaluru
Ms. Padmavathi | Email : padma@nls.ac.in

Tamil Nadu National Law University, Tiruchirappalli
Ms. Amrisha Tripathi | Email : amrishat@tnnlu.ac.in

Tamil Nadu Dr. Ambedkar Law University, Chennai
Prof. Ranjit | Email : ranjit_law_2003@yahoo.co.in

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A COMPARATIVE U.S.–INDIA CONSTITUTIONAL LAW DEBATE

